

**Thursday, the 21<sup>st</sup> February, 2019**  
**(From 10.00 A.M to 2.30 P.M.)**

**1. Questions:**

**(a) Starred Questions:**

Total no. of questions on the order paper	Answered	Not put	Postponed	Answered under Rule 38	No. of Supplementaries
20	10	09	01	-	31

**(b)** After the questions listed in today's list, Minister for Technical Education gave reply on Short Notice Starred Question No.2098.

**(c)** Unstarred Questions: 06

**2. Welcome Announcement by Hon'ble Speaker**

1. The Hon'ble Speaker informed the House about the presence of Captain Abhimanyu, Finance Minister, Haryana; Shri Krishan Lal Panwar, Transport Minister, Haryana; Shri Om Parkash Yadav, Shri Abhe Singh Yadav, Shri Umesh Aggarwal and Shri Bakhshish Singh Virk, M.L.As Haryana in the House and welcomed them on behalf of the entire House.
2. The Hon'ble Speaker informed the House about the presence of Shri Bhupinder Singh Hooda, Former Chief Minister, Haryana and Shri Kuldip Sharma, Former Speaker, Haryana Vidhan Sabha in the House and welcomed them on behalf of the entire House.

**3. Walk Out**

The members of Shiromani Akali Dal and Bhartiya Janta Party present in the House staged a walkout from the House while raising slogans demanding to pay back the excess amount of power bills realised by the present Government from the Dalit category during the past.

**4. Calling Attention Notices**

1. Sardar Kanwar Sandhu, M.L.A. drew the attention of the Government towards exploitation of youths by unscrupulous travel agents in the State.

(No. 17)

The Minister for Parliamentary Affairs gave reply.

2. Sardar Manjit Singh, M.L.A., Shri Aman Arora, M.L.A and Sardar Simarjeet Singh Bains, M.L.A drew the attention of the Government towards problem of American Bulls (Jersey), cows, stray animals and stray dogs in the State.

(No. 22, 33 & 42)

The Minister for Animal Husbandry gave reply.

P.T.O.

*G. K. S.*  
Superintendent  
Punjab Vidhan Sabha  
Chandigarh

3. Sardar Harpal Singh Cheema, M.L.A., Sardar Kultar Singh Sandhwan, M.L.A and Shri Gurmeet Singh Meet Haheer, M.L.A drew the attention of the Government towards high cost of electricity in the State.

(No. 23)

Minister for Power gave reply.

#### 5. Presentation of Report

The Chairman of Committee on Questions and References (Sardar Inderbir Singh Bolaria) presented the 12<sup>th</sup> Report of the Committee on Questions and References for the year 2018-19.

#### 6. Resolution

Shri Brahm Mohindra, Minister for Parliamentary Affairs moved the following resolution in the House which was carried unanimously:

"That Gurdwara Reform Movement emerged to take control of Gurdwaras from the clutches of Mahants as a protest against British Government after the Jallianwala Bagh incident and 156 Singhs (Sikhs) under the aegis of Bhai Lachhman Singh Dharowali reached at Nankana Sahib on February 21, 1921 to take control of Gurdwara from Mahant Narain Das. This peacefully reciting Jatha was attacked with arms, swords and axes by Mahant Narain Das and his henchmen and Bhai Lachhman Singh was burnt alive after beating him mercilessly and rest of his companions were killed and their bodies were burnt by sprinkling kerosene oil after cutting them into pieces in this attack. Today this incident has completed 99 years and next year centenary is going to be completed. This House pays tributes to Martyrs of Nankana Sahib and bows its head before their unparalleled sacrifice."

The following Members took part in the discussion on the resolution and spoke for the time as mentioned against their names:-

- |   |            |
|---|------------|
| 1. Sardar Harpal Singh Cheema, Leader of Opposition       | 01 minute  |
| 2. Sardar Gurpartap Singh Wadala, Shiromani Akali Dal     | 04 minutes |
| 3. Smt. Sarvjit Kaur Manuke, Aam Aadmi Party              | 03 minutes |
| 4. Sardar Sukhjinder Singh Randhawa, Cooperation Minister | 17 minutes |
| 5. Sardar Hardev Singh Laddi, Indian National Congress    | 02 minutes |
| 6. Sardar Jai Krishan Singh, Aam Aadmi Party              | 02 minutes |
| 7. Sardar Balwinder Singh Bains, Lok Insaaf Party         | 04 minutes |

The House stood in silence for two minutes as a mark of respect to the Martyrs.

7. Non-Official Resolution

Shri Amrinder Singh Raja Warring, M.L.A., Indian National Congress moved the following non official resolution in the House and while moving the resolution spoke for 28 minutes:-

"This House recommends to the State Government to prepare a master plan to build sufficient and safe buildings for Government Primary and Elementary Schools in the State and sanction special funds for this purpose and also rope in the NRIs interested in this social project."

The following Members took part in the discussion on the resolution and spoke for the time as mentioned against their names:-

- |  |            |
|--|------------|
| 1. Sardar Tarsem Singh D.C, Indian National Congress | 09 minutes |
| 2. Sardar Kulwant Singh Pandori, Aam Aadmi Party     | 04 minutes |
| 3. Dr. Sukhwinder Kumar, Shiromani Akali Dal         | 07 minutes |
| 4. Sardar Kultar Singh Sandhwan, Aam Aadmi Party     | 03 minutes |
| 5. Dr. Harjot Kamal Singh, Indian National Congress  | 02 minutes |

Sardar Pargat Singh Powar, Member, Panel of Chairmen occupied the Chair of the House from 1.39 P.M. to 2.30 P.M.

The House then adjourned till 10.00 A.M. on Friday, the 22<sup>nd</sup> February, 2019.

CHANDIGARH:  
THE 21<sup>st</sup> February, 2019

SHASHI LAKHANPAL MISHRA  
SECRETARY

*G Paul*  
Superintendent  
Punjab Vidhan Sabha  
Chandigarh